

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.03.2020


**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 185/BB/2019	For hearing	Sec 241- 242 of CA 2013	Mr. Bindesh Dutt	Vivekanand a.S, Advocate	M/s Impact Safety Glass Works Pvt Ltd	Udayshankar Associates

ADVOCATE FOR PETITIONER/s:

  
PRASHANT KAMMAR

A.N. Vinay Yadav   
UDAYSHANKAR ASSOCIATES

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Mr. Prashanth Kammar, Learned Counsel for the Petitioner and Mr. A.N. Vinay Yadav, Learned Counsel for the Respondent. Pleadings are completed. The Learned Counsel for the Respondent requested to post the case at an early date. Post the case on **08.04.2020**.

In view of the notice dated 15.03.2020 issued by the Registry of NCLT, New Delhi, the case is being adjourned as one of the party is being absent/made request for adjournment. However both the parties are at liberty to make a mention to take up the matter by way of a letter to the Registrar requesting the Tribunal to take up the case for hearing any date before 27.03.2020 if there is any urgency.

  
MEMBER (T)

  
MEMBER (J)

**Verified**

**Court Officer**